

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/431/ (IB)/2017
NAME OF THE PETITIONER(S) : SSA & COMPANY
NAME OF THE RESPONDENT(S) : NAG YANG SHOES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

This is pertaining to the order that was passed on 07.09.2017 in the matter of SSA & Company -vs- Nag Yang Shoes Pvt. Ltd. with regard to which reference was made to the IBBI for recommending the name of the IRP to be appointed in the matter. The IBBI vide its letter dated 11.09.2017 has recommended the name of Mr. M. Sureshkumar. Therefore, we appoint Mr. M. Sureshkumar as IRP in the matter and direct him to make public announcement within three days after receipt of the copy of this order and proceed in the matter in accordance with the provisions of the IBC, 2016. The **Registry** is directed to send a copy of this order to the Operational Creditor and the Corporate Debtor and inform to the IRP to make compliance with the same.

MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)
